

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 123 of 1999

Wednesday, this the 22nd day of November, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. T.P. Thankappan,
Mail Man (Retired),
Kizhakkel House, Palakkattumala
PO Marangattupally, Kottayam.
2. R. Viswanatha Panicker,
Mail Man, Sub Record Office,
Railway Mail Service, Kottayam.
3. Soman Achari,
Mailman, Sub Record Office,
Railway Mail Service, Kottayam.
4. C.N. Muraleedharan,
Mailman, Sub Record Office,
Railway Mail Service, Kottayam.
5. K.K. Ratnamma,
Mailman, Sub Record Office,
Railway Mail Service, Kottayam.
6. N. Karunakaran,
Mailman, Sub Record Office,
Railway Mail Service, Kottayam.
7. Mathew Abraham,
Mailman, Sub Record Office,
Railway Mail Service, Kottayam.
8. P.G. Parameswaran Pillai,
Mailman, Sub Record Office,
Railway Mail Service, Kottayam.
9. M.D. Varghese,
Mailman, Sub Record Office,
Railway Mail Service, Kottayam.Applicants

[By Advocate Mr. Siby J. Monippally]

Versus

1. The Director General of Posts,
New Delhi.
2. The Chief Post Master General,
Thiruvananthapuram.Respondents

[By Advocate Mr. A. Sathianadhan, ACGSC (rep.)]

...2.

O R D E R

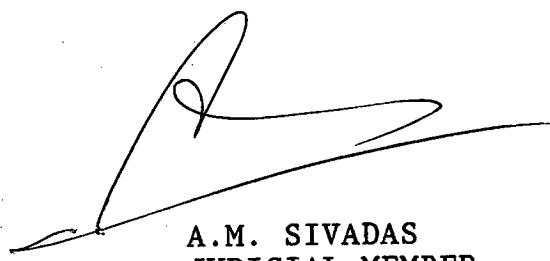
HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Counsel for the applicants is absent even when called for the second time. On the last occasion also, counsel for the applicants was absent even when called for the second time. Applicants also not present.

2. Learned counsel appearing for the respondents is represented.

3. Accordingly, the Original Application is dismissed for default.

Wednesday, this the 22nd day of November, 2000



A.M. SIVADAS
JUDICIAL MEMBER

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